

Shrimati Romka Ray: Is it a fact that the Chief Minister of West Bengal Government said that he was willing to go into the details of the process again, as regards coasts, etc., and that facility has been given to some firm in the private sector, whereas when the West Bengal Government, in the public sector, was willing to start this, it has been denied?

Shri Manubhai Shah: There have several conferences with the West Bengal Government and it will not be right to say that they are not agreeable to what we have been telling them. As a matter of fact in the last conference with the West Bengal Chief Minister, he has more or less, subject to certain adjustments, accepted our idea. The by-products utilisation scheme was so small. To give an instance—about five tons of caustic soda and chlorine which were there—it is completely out-of-date today in the present form of economic unit for the caustic soda production. As such, it was not that the private sector was given that plant and the Durgapur coke oven was denied.

Shri T. K. Chaudhuri: Has anything—any Plan—been sanctioned with regard to these industries in the private sector?

Shri Manubhai Shah: To give only one instance. For caustic soda-chlorine, the Ichhra factory of the ICI in Calcutta has been given a licence for 11 tons of caustic soda per day.

Shri T. K. Chandhuri: Does ICI mean the Imperial Chemical Industries?

Shri Manubhai Shah: Yes.

Shri Naushir Bharucha: Under rule 48(3), may I request the Chair to direct the Prime Minister to answer question No. 1499 which stands in the name of Shri Kasliwal. It is a question on the international atomic energy agency. Shri Kasliwal was absent. It is an important question and perhaps the House would like to know the answer.

Mr. Speaker: I will leave it to the Prime Minister to answer it or not, I cannot insist on the Ministers to give an answer. It is open to them to accept it or not.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): We will take less time to answer it than to argue about it.

International Atomic Energy Agency

*1499. Shri Kasliwal: Will the Prime Minister be pleased to state:

(a) whether the International Atomic Energy Agency has come into existence; and

(b) if so, when the first meeting of the General Conference of this Agency is proposed to be held?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) October 1, 1957.

Shri Dinesh Singh: In view of the importance of Question No. 1511,—

Mr. Speaker: I am not going to allow it. Every question is important. The hon. Members will recognise that the answers are all placed on the Table with respect to all questions which have not been reached or which may be passed over.

We will take up the Short Notice Question now.

SHORT NOTICE QUESTION AND ANSWER

Violation of Indian Territory by the Portuguese Troops.

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	Shri H. N. Mukerjee:	
	Shri D. C. Sharma:	
	Shri S. M. Banerjee:	
S. N. Q. No. 23.	}	Shri Tangamani:
		Shri Raghunath Singh:
		Shri S. V. Parulekar:
		Shri R. S. Lal:
		Shri Achar:

Will the Prime Minister be pleased to state:

(a) whether his attention has been drawn to press reports regarding Portuguese troops in Daman violating

Indian territory and opening fire on the 27th and 28th August, 1957;

(b) whether such action followed a recent encounter between Portuguese troops and underground nationalist forces;

(c) whether it is a fact that an innocent villager was crushed to death by Portuguese jeeps as a reprisal; and

(d) what steps have been taken in regard to the happenings?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) to (c). In so far as information is available to us about certain occurrences in the Portuguese territory of Daman, the facts appear to be as follows:

On the 26th August at about midnight, a Portuguese military patrol jeep was blown up in an explosion by a land mine about three quarters of a mile from the Daman Fort. The jeep was blown to pieces and the occupants numbering six were all killed. Portuguese soldiers following in another jeep searched the vicinity and arrested an innocent villager of Village Dhandas inside Daman. This villager, whose name is reported to be Kanji Homi Bari, was thrown on the road and a jeep ran over him, crushing him. Curfew was imposed in the locality.

Between midnight and 0330 hours on the 28th August, Portuguese border patrol fired continuously for over three hours in the direction of Tarak Pardi post which is inside Indian territory. Several bullets entered Indian territory. The fire was not returned and there were no casualties. Again at 0140 hours on the 29th August, Portuguese troops fired several rounds at Premavadi road post off Kunta in Indian territory. Some more rounds were fired at 0440 hours from Vad Chowkey which is in Portuguese territory. On all these occasions bullets entered Indian territory. The fire was not returned and there were no casualties.

On the 28th August at about 0130 hours Portuguese troops fired about ten to twelve rounds at our border

patrol near Statosa post on the Savantvadi border. There were no casualties and the fire was not returned.

(d) No action has yet been taken by Government. In fact, while we are determined to prevent the violation of our borders by foreign elements, no effective action is possible against incidents of this kind. We have found from experience that notes of protest to the Portuguese Government are quite useless.

Shri H. N. Mukerjee: In view of the repeated and egregious violations of international law and morality by Portugal, may I know if Government is seriously contemplating action other than registering protests and, if so, what roughly is such action likely to be?

Shri Jawaharlal Nehru: If the hon. Member refers to any possible action of the military kind, we are not contemplating any such action. Any other type of action that may be feasible will be taken.

Shri H. N. Mukerjee: The Prime Minister told us the other day that the Government was rather surprised at certain great powers supporting Portuguese colonialism in India. May I know if he will take it up with such powers, particularly those in the British Commonwealth, at the diplomatic level, especially when he told us himself that several Indian nationals are involved in all these happenings and they are in Portuguese prisons?

Shri Jawaharlal Nehru: Yes, Sir.

Shri Hem Barua: May I know if the Government's attention has been drawn to a recent communique issued by the Portuguese Overseas Ministry that in view of the fact that the Daman frontier on the Indian side is being reinforced with Indian troops they are reinforcing the frontiers on their side with troops brought there to special ship?

Shri Jawaharlal Nehru: I do not remember seeing that particular—

Shri Hem Barua: The communique.

Shri Jawaharlal Nehru: I know. I do not remember having seen it. So far as we are concerned, apart from reinforcing troops, there are no troops, so far as I know, on the Daman frontier. They are the police people.

Shri Tangamani: The other day, the hon. Prime Minister informed the House of such similar incident on the 14th and 15th. The press reports say that throughout August, such incidents have been mounting. In view of the seriousness of this, may I know whether Government will approach the Portuguese Government through the Egyptian Government which promised to extend their good offices?

Mr. Speaker: That is a suggestion for action.

Shri Jawaharlal Nehru: I do not quite understand, Sir, having approached the Portuguese Government for what I have to do. What am I to do?

Some Hon. Members rose—

Mr. Speaker: There have been enough questions about this matter.

WRITTEN ANSWERS TO QUESTIONS

General Agreement on Tariffs and Trade

*1490. **Shrimati Tarkeshwari Sinha:** Will the Minister of Commerce and Industry be pleased to state whether Government have invited suggestions for modifications of various concessions under the General Agreement on Tariffs and Trade, which is expiring on the 31st December 1957 from the representatives of trade organisations in the country?

The Minister of Industry (Shri Manubhai Shah): Yes, Sir.

Pilot Sections in Ministries

*1510. **Shri Morarka:** Will the Prime Minister be pleased to refer to the Third Annual Report of the O. & M. Division (page 14) regarding the Pilot Sections in Ministries and state:

(a) whether Government have been able to assess the results achieved

both qualitatively and quantitatively of this scheme;

(b) if so, what are the conclusions reached; and

(c) whether it is proposed to continue this experiment beyond August, 1957?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) to (c). An assessment of the results made recently showed that the experiment has, on the whole, justified expectations regarding improvement in the speed as well as in the quality of the work done. As, however, the successful working of the new type Sections depends largely on the quality of Section Officers manning them, it will not be possible to extend the experiment to any large extent until officers of the requisite calibre become available in sufficient number as a result of measures separately taken for the purpose. These measures include direct recruitment of larger number at the Section Officer's level through open competitive examinations and also an increase in the numbers promoted to the grade of Section Officer on the basis of competitive examinations for departmental candidates. Steps are also being taken to improve the arrangements for training. Meanwhile, the experiment will be continued on the same scale as at present and the results assessed periodically.

Per Capita Income

*1511. { **Shri Dinesh Singh:**
Shri Raghunath Singh:
Shri R. S. Lal:

Will the Prime Minister be pleased to state:

(a) whether his attention has been drawn to the comments made by the Chief Minister of Uttar Pradesh, on the 12th August, 1957, on his answer to Starred Question No. 743 in the Lok Sabha, on the 9th August, 1957, concerning per capita income; and